

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 54 of 2014**

**Dated : 13<sup>th</sup> January, 2015**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Himachal Sorang Power Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee,  
Mr. Jafar Alam,  
Ms. Payal Chandra,

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
Mr. Anand K. Ganesan for R-2

**ORDER**

We have heard the learned counsel for the parties.

**Judgment is reserved.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

vs